

**Mr. Speaker:** The question has been put here whether the papers that have been laid on the Table of the House contain also some reaction of the Central Government, whether they have given their own views, or it is only the inquiry held by the State Government or the Magistrate.

**Shri Hathi:** It is only the report of the Punjab Government and the enquiry held by the Punjab Government. It contains no reaction of the Government of India, because we cannot go there and look into all this, as to what they have done. We asked the Punjab Government to hold an enquiry. They have done it. We have placed it on the Table.

12.15 hrs.

**COMMITTEE ON GOVERNMENT ASSURANCES  
MINUTES**

**Shri Morarka (Jhunjhunu):** I beg to lay on the Table the Minutes of the Sixth Sitting of the Committee on Government Assurances held during the current Session.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**FORTY-FIRST REPORT**

**Shri Krishnamoorthy Rao (Shimoga):** I beg to present the Forty-first Report of the Committee on Private Members' Bills and Resolutions.

**ESTIMATES COMMITTEE**

**FIFTY-FIFTH REPORT**

**Shri A. C. Guha (Barasat):** I beg to present the Fifty-fifth Report of the Estimates Committee on the Planning Commission—Rural Works Programme.

**DEMANDS FOR EXCESS GRANTS  
(GENERAL):**

**The Minister of Finance (Shri T. T. Krishnamachari):** I beg to present a statement showing Demands for Excess Grants in respect of the Budget (General) for 1961-62.

**ELECTION TO COMMITTEES**

**The Minister of Education (Shri M. C. Chagla):** I beg to move:

"That in pursuance of paragraphs 4 and 5 of the late Ministry of Steel, Mines and Fuel Resolution No. 315(1)/57-MIII, dated the 4th May, 1957, as amended from time to time, the members of Lok Sabha do proceed to elect in such manner as the Speaker may direct, one member from among themselves to serve as a member of the Governing Council of the Indian School of Mines, Dhanbad".

**Mr. Speaker:** The question is:

"That in pursuance of paragraphs 4 and 5 of the late Ministry of Steel, Mines and Fuel Resolution No. 315(1)/57-MIII, dated the 4th May, 1957, as amended from time to time, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the Governing Council of the Indian School of Mines, Dhanbad."

*The motion was adopted.*

**The Deputy Minister in the Ministry of Education (Dr. M. M. Das):** I beg to move:

"That in pursuance of paragraph 3(5) of the late Ministry

of Scientific Research and Cultural Affairs Resolution No. F. 21-1/61-C.I., dated the 29th June, 1961, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Board of Anthropology for a term of three years with effect from the 29th June, 1964, subject to the other provisions of the said Resolution."

**Mr. Speaker:** The question is:

"That in pursuance of paragraph 3(5) of the late Ministry of Scientific Research and Cultural Affairs Resolution No. F. 21-1/61-C.I., dated the 29th June, 1961, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Board of Anthropology for a term of three years with effect from the 29th June, 1964, subject to the other provisions of the said Resolution."

*The motion was adopted.*

12.17 hrs.

DEMANDS FOR GRANTS—*contd.*  
MINISTRY OF HOME AFFAIRS—*contd.*

**Mr. Speaker:** We take up further discussion on the Demands for Grants under the control of the Ministry of Home Affairs.

Shri Anthony has already taken 36 minutes. I do not propose to give him any more time. He had only 17 minutes for his party, but I promised him that I would give him 20 to 25 minutes, but 36 minutes have been taken.

Acharya Kripalani.

**Shri Surendranath Dwivedy** (Kendrapara): How much time is left? When is the Minister to reply?

**Mr. Speaker:** Two hours and 50 minutes remain.

**Shri Frank Anthony** (Nominated—Anglo-Indians): Actually, I only spoke for about 15 minutes. The rest of the time was taken up in pandemonium, but that was not of my making. I do not want to seek your privilege, but can a Member be sort of over-ridden by mob rule in this House? After all, . . . (*Interruptions*)

**Mr. Speaker:** He is just asking me. Why should others interrupt?

**Shri Frank Anthony:** Never in 21 years . . . (*Interruptions*) they are objecting. I am glad in a way you were not here, because you would have been ashamed as I was, and deeply hurt, because what happened was that this House became a victim of mob rule. (*Interruptions*)

**Mr. Speaker:** Order, order. Unless I allow, no one should get up.

Whether it was interruption, or whatever it was, interruptions are also part of the speech, and no further time can be given.

Acharya Kripalani.

डा० राम मनोहर लोहिया (फर्रुखाबाद): अध्यक्ष महोदय, एक बात मैं कह दूँ . . .

अध्यक्ष महोदय : मैं आपसे दख्वास्त करूंगा कि आप बैठ जायें ।

डा० राम मनोहर लोहिया : मैं इस सम्बन्ध में नहीं कह रहा हूँ ।

अध्यक्ष महोदय : अगर इस चीज के बारे में नहीं तो फिर किम चीज के बारे में कह सकते हैं ।

डा० राम मनोहर लोहिया : जब श्री ऐन्थनी अंग्रेजी के हक में बोलते हैं तब तो यह हजरत बहुत तारीफ की दृष्टि से सुनते हैं . . .

अध्यक्ष महोदय : अब आप बैठ जाइये ।